

(b) the dates on which these tenders were required to be opened and the number of parties who purchased tender forms for cycle stand contract at Kanpur and Allahabad separately;

(c) the parties who submitted tenders for Kanpur and Allahabad together with details of rates quoted by the tenderers; and

(d) the parties in whose favour the contracts had been finally awarded by the Divisional Railway Manager, Northern Railway, Allahabad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (d). Seven tender forms were sold for the contract at Kanpur and two tender forms for the contract at Allahabad. The due date for opening the tenders at Kanpur was 18-12-1960 and for Allahabad the due date was 24.12.1960. It was however decided not to open the tenders but to renew the contract at Kanpur in favour of the existing contractor, whose services were satisfactory. For the contract at Allahabad, a decision is yet to be taken.

Cycle Stand Contracts

7808. SHRI R. N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) the policy of Government in regard to allotment of cycle stand contracts to contractors/Labour Cooperative Societies;

(b) whether Labour Co-operative Societies are also eligible for allotment of contracts for sale of miscellaneous articles at stations without a call for open tenders; and

(c) if so, the details of Cycle Stand contracts for sale of miscellaneous articles has been sanctioned to Labour

Cooperative Societies on the Indian Railways during the last two years without a call for open tenders?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Cycle stand contracts at Railway stations are awarded on tender basis.

(b) Contracts for sale of miscellaneous articles are allotted after calling for tenders in respect of certain major stations and without tenders on licensed fee basis on other stations.

(c) Information is being collected and will be placed on the Table of the Sabha.

Supply of Sub-Standard Food to Patients of T.B. Hospital in Capital

7809. SHRI B. V. DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether indoor patients of T.B. hospitals in the Capital live with sub-standard food supplied by the hospital kitchens:

(b) if so, the reasons therefor:

(c) whether the patients of the Rajan Babu T. B. Hospital Delhi, have been largely complaining to the authorities concerned about it;

(d) if so, whether any enquiry has been conducted: and

(e) if so, the outcome of the enquiry and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No. According to T.B. Association of India and the Municipal Corporation of Delhi the diet given to the patients in the T.B.

Hospitals in the Capital is adequate and balanced.

(b) Does not arise.

(c) No.

(d) and (e). Do not arise.

Visit of Guinea President

7810. SHRI B. V. DESAI;
SHRI MANPHOOL SINGH
CHAUDHARY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the President of Guinea visited India during March, 1981;

(b) whether it is a fact that India and Guinea have expressed deep concern over the escalation of great military presence and rivalry in the Indian Ocean particularly the strengthening of the American military base of Diego Garcia;

(c) if so, what were the other points agreed by both Governments; and

(d) the extent to which the relations between the two countries have been further strengthened after his visit?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Sir, President Ahmed Sekou Toure of Guinea paid a State visit to India from 17 to 20 March, 1981.

(b) and (c). The President of Guinea and the Prime Minister of India expressed deep concern over the escalation of great power military presence and rivalry in the Indian Ocean, including in particular, the strengthening of the Diego Garcia base. Both the leaders agreed that it was in spite of the expressed wishes of the littoral and hinterland states that the great powers were intensifying their military competition with serious consequences for peace and stability in the region. Both the leaders noted with regret the suspension

of the bilateral talks on naval arms limitation in the Indian Ocean between the Soviet Union and the United States and expressed the hope that they would be resumed soon.

(d) The visit of the President of Guinea has further strengthened the bilateral relations existing between the two countries. Some areas identified for further cooperation include agriculture, handicrafts, small scale industries, transportation and development of renewable resources of energy.

Proposal to set up National Road Transport Corporation

7811. SHRI JANARDHANA POOJARY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have a proposal under their consideration to set up the National Road Transport Corporation; and

(b) if so, the details there?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) There is no such proposal under consideration of the Government.

(b) Does not arise.

सूरतगढ़-अनूपगढ़ लाइन

7812. श्री नवल किशोर शर्मा :
श्री अशोक गहलौत :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सूरतगढ़-अनूपगढ़ छोटी लाइन को बड़ी लाइन में बदले जाने की योजना के अधीन सरकार को स्थानीय जनता की ओर से जेतसार स्टेशन को अनूपगढ़ के साथ जोड़ने के सम्बन्ध में अर्थात्-वेदन प्राप्त हुआ है ;

(ख) यदि हां, तो उस पर अब तक सरकार ने क्या कार्यवाही की है; और